

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/ 2792/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the 19th May, 2018.

Sub:- **Casual Leave along with permission to leave station with official allotted vehicle.**

Ref:- Your letter No. JHD.-1/2018/10/1404, dtd. 17.05.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 18.05.2018 along with station leave permission with the official allotted vehicle, at your own cost, from the evening of 17.05.2018 till the morning of 19.05.2018 has been granted/~~rejected~~.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

Skailas
17/05/18